

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 997 OF 2018 IN
DFR NO. 1707 OF 2018**

Dated: 6th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Indian Railways

...Appellant(s)

Vs.

**Tata Power Company Limited (Distribution)
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : -

ORDER

IA NO. 997 OF 2018
(Appln. for condonation of delay in filing)

Issue notice to the Respondents returnable on 28.08.2018. Dasti, in addition, is permitted.

List the matter on **28.08.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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